BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No.41/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M

Name of the Company Under Section		Mohammad Abid Hussain & Anr -Versus- Madina Builtech Pvt.Ltd. & Ors. 241/242		
Ţ	PATITA P	MBAR SISHWAL,	selv Responders	24911
2.	Anshunaal	hitrer, Ad s Boursel, Adv wender, Adv	for the peh honeus	Aba & 22/9/17

Ld. Counsel for the petitioners as well as the respondents are present and pressing for hearing.

ORDER

List it on 09/11/2017 for hearing. In the meantime, interim order is extended till next date of hearing.

(Jinan K.R.) Member (Judicial)

